

F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 18.12.2019

**ORDER NO. 282 of 2019**

Hon'ble President is pleased to order the sitting commencing from **6.1.2020 to 3.4.2020** for CESTAT, Mumbai as follows:-

COURT	PERIOD	WORK ASSIGNED
Dr. D. M. Misra, Hon'ble Member (Judicial) and Sh. P. Anjani Kumar, Hon'ble Member (Technical)	From <b>6.1.2020 to 3.4.2020</b> (except from 13.1.2020 to 24.1.2020)	Customs Division Bench Matters.
Sh. S. K. Mohanty, Hon'ble Member (Judicial) and Sh. Sanjiv Srivastava, Hon'ble Member (Technical)	From <b>6.1.2020 to 3.4.2020</b> (except from 20.1.2020 to 24.1.2020)	Service Tax Division Bench Matters.
Sh. C. J. Mathew, Hon'ble Member (Technical) and Dr. S. K. Pati, Hon'ble Member (Judicial)	From <b>6.1.2020 to 3.4.2020</b>	Excise Division Bench Matters
	From <b>13.1.2020 to 17.1.2020</b>	Customs and Excise Division Bench Matters
	From <b>20.1.2020 to 24.1.2020</b>	Customs, Excise and Service Tax Division Bench Matters
Dr. D. M. Misra, Hon'ble Member (Judicial)	From <b>13.1.2020 to 17.1.2020</b>	Single Member Matters
Sh. S. K. Mohanty, Hon'ble Member (Judicial)	From <b>20.1.2020 to 24.1.2020</b>	Single Member Matters
Sh. Ajay Sharma, Hon'ble Member (Judicial)	From <b>6.1.2020 to 3.4.2020</b>	Single Member Matters

Note:

- All part heard matters are released to be heard afresh by regular Bench as per the above Bench constitution on the respective dates on which they are posted.
- Whenever any Judicial Member who is a part of Division Bench will be on leave or tour, Sh. Ajay Sharma, Member (Judicial) will be part of that Division Bench and Single Member cases listed before the Member shall stand adjourned if no other Single Member Bench is available. And, if Sh. Ajay Sharma, Member (J) is on leave/tour, the matters listed before that Division Bench will be taken up by the other DBs by equally distributing the matters in the cause list and the Technical Member who was a part of the earlier Division Bench will hear Single Member matters.
- In the event of leave or tour of any Technical Member the matters listed before that DB will be taken up by the other DBs by equally distributing the matters in the cause list and the Judicial Member who was a part of the earlier Division Bench will hear Single Member matters as may be notified. If two Technical Members will be on leave/tour, the available DB will take up the other two lists and the Judicial Members who were part of the Division Bench will hear Single Member matters by equally distributing the matters in the Single Member cause list on those days.
- On every Friday afternoon special bench sitting will be notified, if any.
- In the event of no sitting of a Bench the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By order,



**(Bineesh Kumar K.S.)**  
Registrar

Copy to:-  
 SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.

  
Asst. Registrar

F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 27.12.2019

**ORDER NO. 293 of 2019**

Hon'ble President is pleased to partially modify the roster order no. 201 of 2019 for CESTAT, Mumbai as follows:-

**On 2.1.2020 at 2:30 p.m.** Sh. P. Anjani Kumar, Hon'ble Member (T) and Sh. Ajay Sharma, Hon'ble Member (J) will hear the following ROM matter:

C/ROM/86265/2019 in C/1302/2009

By order,



**(U. S. Verma)**  
**Asst. Registrar**

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**Asst. Registrar**